

**Purchase of Sports Equipment:**

The Government of India help State Sports Councils|Sports Federations in obtaining sports equipment on a matching basis, subject to a ceiling of Rs. 10,000 during the entire plan period for each State Sports Council|National Sports Federation.

**National Championships:**

Grants upto Rs. 5,000 are advanced to assist the Indian Sports Federations (except the Cricket, Mens' Hockey and Football Federations which are expected to be self-sufficient in this matter) in conducting Annual National Championships.

**Paid Assistant Secretaries for the National Sports Federations:**

The Government of India assist National Sports Federations in improving their administration by placing at their disposal services of paid Assistant Secretaries in the pay scale of Rs. 350-40-590.

**National Institute of Sports:**

A National Institute of Sports has been established to produce good coaches in different games who will be available for the coaching of young men in sports and games. This Institute also undertakes direct coaching of teams for international meets both at its headquarters and in different regions.

**Maulana Abul Kalam Azad Trophy:**

A trophy called the Maulana Abul Kalam Azad Trophy has been instituted and is awarded every year to the University which has the largest number of students participating in the largest number of national or international tournaments.

**Electoral Roll In Laccadives**

1096. { **Shri A. V. Raghavan:**  
**Shri Kappen:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether any electoral roll has been prepared in the Union Territory of Laccadives as provided in Article 325 of the Constitution;

(b) if so, whether any election has been held on the basis of adult suffrage; and

(c) if not, the reasons for not holding direct elections in the islands?

**The Minister of State in the Ministry of Home Affairs (Shri R. Hajarnavis):** (a) No, Sir.

(b) and (c). The one seat allotted to the Laccadive, Minicoy and Amindivi Islands in the House of the People under Section 3 of the Representation of the People Act, 1950, is filled by a person nominated by the President under Section 4 of the said Act. The mode of representation is prescribed by Parliament by Law, under Article 81 of the Constitution.

**Sulphuric Acid Plant in Sindri**

1097. { **Shri Raghunath Singh:**  
**Shri B. P. Yadava:**  
**Shri Dhaon:**  
**Shri Bishanchander Seth:**  
**Shri Mohan Swarup:**

Will the Minister of **Petroleum and Chemicals** be please to state:

(a) whether it is a fact that Government propose to set up a sulphuric acid plant in the public sector in Sindri at a cost of Rupees five crores;

(b) if so, the details thereof; and

(c) when the plant will be set up?

**The Minister of Petroleum and Chemicals (Shri Hamayun Kabir):** (a) to (c):- It is proposed to set up in the Public Sector a 400 tons per day Sulphuric Acid plant at Sindri to meet the requirements of the Sindri Fertilizer Factory, Bihar Super Phosphate factory and other potential consumers in the area. The plant would be set up by the Pyrites & Chemicals Development Company Ltd. The Capital cost

of the plant has been tentatively estimated at Rs. 2.5 crores, but firm figures of cost and other details would be known only after the tenders for the plant received by the Company have been scrutinised and accepted.

### Oil Pipelines

**1098. Shri D. C. Sharma:** Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether any progress has been made in setting up of oil pipelines under the agreement between the Oil and Natural Gas Commission and the ENI of Italy; and

(b) if so, the details thereof?

**The Minister of Petroleum and Chemicals (Shri Hamayun Kabir):** (a) and (b): The construction of 5 Oil/Gas Pipelines in the Gujarat area has been entrusted by the Oil and Natural Gas Commission to the ENI of Italy. The work on the Cambay-Dhuwaran Gas line has started on 1st October, 1963. All the Pipelines are expected to be completed by 31st December, 1964.

### Industrial Management Pool

**1099.** { **Shri P. R. Chakraverti:**  
**Shri P. C. Borooah:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether certain basic improvements in the policy of recruitment for officers in the Industrial Management Pool are being considered by Government; and

(b) if so, the broad features thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):** (a) and (b). The working of the Industrial Management Pool is being reviewed at present. No conclusions have yet been arrived at.

### Bhaktavatsalam Committee on Women's Education

**1100. Shri G. Mohanty:** Will the Minister of **Education** be pleased to state:

(a) whether the Bhaktavatsalam Committee on Women's Education which visited Orissa in October last has submitted its report; and

(b) if so, whether a copy of the report will be laid on the Table?

**The Minister of Education (Shri M. C. Chagla):** (a) No, Sir. The Committee will visit some of the other States before submitting its report to the National Council for Women's Education.

(b) Does not arise.

### Insurance Premium from Provident Fund

**1101.** { **Shri Chattar Singh:**  
**Shri B. P. Yadava:**  
**Shri Bishanchander Seth:**  
**Shri D. C. Sharma:**

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that Union Ministry has asked the educational institutions in the country to allow their employees to take their insurance policies out of their provident fund;

(b) if so, how far the suggestion has been accepted by the educational institutions; and

(c) whether the views of the employees were taken into consideration before taking the decision?

**The Minister of Education (Shri M. C. Chagla):** (a) No, Sir.

(b) and (c). Do not arise.